

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR PANKAJ BHANDARI

Petition(s) for Special Leave to Appeal (C) No(s). 14690/2014
M/S.PANTALOON RETAIL (I) LTD. Petitioner(s)

VERSUS

CHIEF CONTROLL.REV.AUTH.& ORS. Respondent(s)
(with appln. (s) for exemption from filing o.t. and interim relief
and office report)
WITH
SLP(C) No. 36460/2012
(With appln.(s) for stay and exemption from filing o.t. and
permission to file additional documents and Interim Relief and
Office Report)

Date : 19/08/2014 This petition was called on for hearing today.

For Petitioner(s)

Mr. Shantanu Sagar ,Adv.
Mr. Chandra Prakash ,Adv.

For Respondent(s)

Mr. Abhinav Malik, Adv.
Mr. Ravi Prakash Mehrotra ,Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No.14690/2014

Service report is awaited in respect of all the four
respondents.

SLP(C) No. 36460/2012

The learned counsel for the respondent - State has not
filed counter affidavit, despite Hon'ble Court's order.

The matter falls under the completed category.

As and when the other connected matters are complete,

Signature Not Verified

orders would be passed.

Digitally signed by

Rupam Dhamija

Date: 2014.08.20

17:23:29 IST

Reason:

List again on 3.11.2014.

(PANKAJ BHANDARI)
Registrar